

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:433  
ANSWERED ON:14.03.2012  
FUNDS TO NGOS  
Rama Devi Smt. ;Thakor Shri Jagdish

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of the financial assistance provided by the Government to Non-Governmental Organisations (NGOs) in the country including Bihar in the field of education during each of the last three years and the current year, NGO-wise and State-wise;
- (b) the details of the schemes under which assistance has been provided;
- (c) the details of the NGOs found involved in various irregularities alongwith the nature of irregularities committed, State-wise;
- (d) whether the Government has taken action against such NGOs for the irregularities committed by them;
- (e) if so, the details thereof; and
- (f) the steps taken/ proposed to be taken by the Government to check such irregularities?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a): The details of the financial assistance provided by the Government to various Non- Governmental Organisations (NGOs) for implementing its various schemes, NGO-wise and State-wise have been reflected in the Annual Reports of the Ministry which are uploaded on the Ministry's web-site @ mhrd.gov.in.

(b): The Ministry of Human Resource Development sanctions grants in aid to NGOs under several schemes. These interalia include:

1. Innovative & Experimental (I&E) Programmes for Education at Elementary level.
2. Scheme for construction and running of Girls' hostel for students of Secondary and Higher Secondary Schools.
3. Scheme of Inclusive Education for Disabled at Secondary Stage (IEDSS).
4. Scheme of Information & Communication Technology (ICT) at Schools.
5. Scheme of Support to Voluntary Agencies for Adult Education Skill Development through State Resource Centres (SRCs) and Jan Shikshan Sansthans (JSSs).
6. Assistance to Agencies for Strengthening of Education in Human Values.
7. Financial Assistance under Intellectual Property Education, Research and Public Outreach(IPERPO)
8. Strengthening of Voluntary Organisations engaged in UNESCO's programmes and activities.
9. National Mission on Education through Information & Communication Technology (ICT)

(c) to (e): Under the Scheme of financial assistance for development of Sanskrit education, 55 NGOs have not submitted their accounts and related papers for the last three years. Under the scheme of support to Voluntary Agencies for Adult Education & Skill Development, ten (10) such cases have been reported under the scheme. Whenever instances of omission or commission come to the notice of the Government in respect of Adult Education, appropriate action under the relevant scheme, including stoppage of further financial assistance/grants or even cancellation of allotment of Jan Shikshan Sansthan to the defaulting NGO is undertaken.

The State-wise distribution of these NGOs scheme-wise is as under:

S.No.	Name of the State	No. of NGOs under the scheme of financial assistance for development	No. of NGOs under the scheme of support to Voluntary Agencies for
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of Sanskrit education Adult Education & Skill  
Development

1. Andhra Pradesh 03 01
2. Bihar 01
3. Haryana 04
4. Himachal Pradesh 01
5. Karnataka 01 01
6. Kerala 03 01
7. Madhya Pradesh 03 01
8. Maharashtra 01 01
9. Mizoram 01
10. Punjab 02
11. Rajasthan 02 01
12. Tamil Nadu 07 01
13. Uttar Pradesh 01

Total 55 10

(f): The grant of funds have been stopped in cases where complaints have been received. The Government is committed to provide financial assistance to only the competent and eligible NGOs. With a view to ensure elimination of all such NGOs which have been found involved in any sort of malpractices, the Government has devised appropriate checks and balances in respective schemes under which the grants are given to the NGOs to ensure that such defaulting NGOs do not get financial assistance/ grants.